NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.	•			M/s. / Mr.
CA(CAA) No.72/BB/ 2017	-	For clarification	230-232	M Portal (India) Wireless Solution Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Mehte land. Ayou l'Recibel.

Applicant

M.

ORDER

Counsel for petitioner is present. Matter is listed today for clarification. She is directed to file certificate of Chartered Accountant to the effect that there are no creditor of the company as on 31.3.2017. List it on 25/09/2017

MEMBER(J)

MEMBER(T)